

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.245/2000

Friday, this the 3rd day of March, 2000.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR G. RAMAKRISHNAN, ADMINISTRATAIVE MEMBER

1. Udayan.K, S/o Late Krishnan,  
Security Guard-cum-Watchman,  
Telephone Exchange,  
Manappally, Kollam District.
2. Yohannan.L, S/o Late Luckose,  
Security Guard-cum-Watchman,  
Telephone Exchange,  
Manappally, Kollam District.
3. K. Komalan, S/o Late Krishnan,  
Security Guard-cum-Watchman,  
Telephone Exchange,  
Manappally, Kollam District.
4. K.Y. Mathai, S/o Varghese Yohannan,  
Mathews Bhavan, Kizhavara,  
Pathanapuram Taluk, Kollam Dist., Security Guard-  
cum-Watchman, Telephone Exchange, Punnala.
5. V.P. Samuel, S/o V.S. Philip,  
Shibi Cottage Kadappa, Mynagappally,  
Kollam District.  
Security Guard-cum-Watchman,  
Telephone Exchange,  
Punnala, Pathanapuram.

...Applicants

By Advocate Mr B. Mohanlal.

Vs.

1. Union of India represented by the Secretary,  
Ministry of Communications, New Delhi.
2. The General Manager, Telecom District, Kollam.
3. The Junior Telecom Officer, Oochira, Kollam.
4. The Technician, Manappally Exchange, Kollam.
5. Junior Telecom Officer, Punnala, Pathanapuram.

...Respondents

By Advocate Mr R. Madanan Pillai, Addl.CGSC.

: 2 :

The application having been heard on 3.3.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

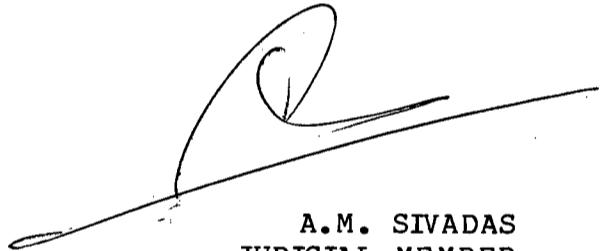
This Original Application is nothing, but a replica of O.A. 846/99 except for the difference in the name of the parties, certain dates and number of annexures. O.A. 846/99 was rejected by this Bench of the Tribunal at the admission stage as per order dated 3rd of August, 1999. The applicants therein aggrieved by the rejection took up the matter before the High Court of Kerala by filing O.P.20893 of 1999. That O.P. was dismissed at the admission stage itself. That being the position, there is no ground to admit this Original Application.

2. Accordingly, the Original Application is dismissed. No costs.

Dated the 3rd of March, 2000.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

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